

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4423  
TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2016**

**DEATH OF PATIENTS**

**4423. DR. RAVINDRA KUMAR RAY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the reported deaths of 21 patients at the Government run Gandhi hospital, Hyderabad in July, 2016;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the action taken or likely to be taken by the Government against the guilty persons?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): There are news reports regarding death of 21 patients in the State run Gandhi Hospital Secunderabad, Telengana due to power outages. The State Government has informed that the news report was enquired into and not found true. Though there was power outage on 22<sup>nd</sup> July, 2016 due to maintenance work undertaken by the Electricity Board, but the cause of deaths of patients cannot be attributed to power failure in the said Hospital. The State Government has further informed that on an average approximately 25 (twenty-five) deaths occur daily in the said hospital.

State Government has constituted an technical team of three engineers to ascertain the cause of interruption of power supply and other related issues for maintenance of un-interrupted power supply in the hospital.

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